

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok, 36, Janpath, New Delhi- 110001
PH.23353503 FAX-23753923

Docket No. 10/TT/2012

Date: 6.3.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for (a) LILO of Neelamangala-Somanhalli 400 KV D/C Line at Bidadi with 1X63 Bus Reactor and (b) 2X500 MVA ICTs with associated bay and equipments along with downstream network at Bidadi GIS S/S under System strengthening -X MVAR in Southern Regional Grid

Sir,

With reference to your above mentioned petition, I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.4.2012:

- (i) Status of the DOCO of the assets covered in the petition;
- (ii) Auditor's certificate and revised forms as per actual DOCO, if status of the assets given in the petition is changed.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)